

[26 February, 2003]

RAJYA SABHA

Besides, a Non-Governmental Organization, namely, All India Women's Conference, New Delhi implemented the programme in the State through its sister organization during 1999-2000.

(c) The State Department of Rural Development monitored the programme. Besides, the Ministry's Regional Office, Chandigarh was involved.

(d) The steps taken for implementing the programme during the last three years include: organization of users' courses; training of self-employed workers in the construction of improved chulhas; technical and training support through State level Technical Back-up Unit and publicity; besides, providing Central subsidy and other financial incentives.

IAS Officer involved in corruption cases

†851. SHRI KRIPAL PARMAR: Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether it is a fact that an IAS Officer of Himachal Pradesh cadre who was working in the Ministry of Consumer Affairs, Food and Public Distribution till some time ago has been reportedly facing an enquiry on the charges of corruption and amassing wealth disproportionate to his known sources of income;

(b) if so, the details thereof; and

(c) the latest position of this case?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): (a) to (c) The Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution has informed that it had received a communication from the Central Vigilance Commission regarding complaint of breach of policy formulated for supplies against a former MD Super Bazar, who is an IAS Officer from the Himachal Pradesh Cadre. Preliminary Inquiry is being conducted by the Department of Consumer Affairs.

†Original notice of the question was received in Hindi.